

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.22236 of 2021

Sanjib Kumar Khandayatray *Petitioner*

In person

-versus-

Union of India and others *Opposite Parties*

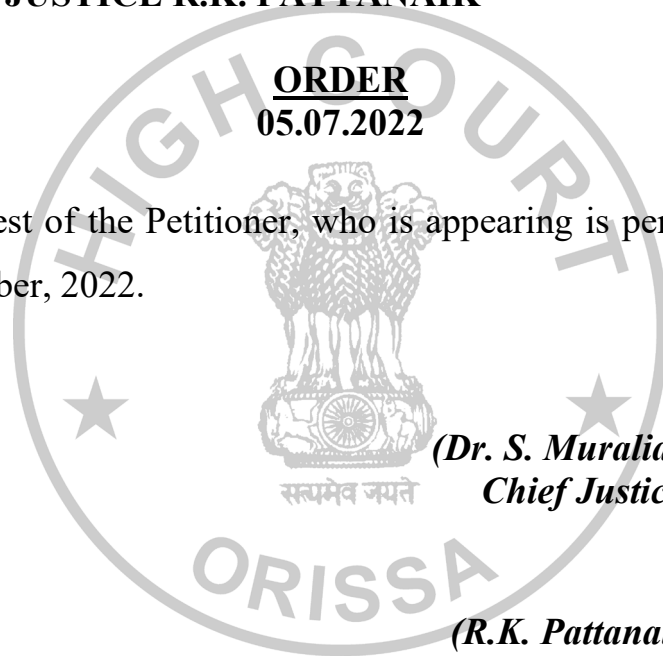
Mr. P.K. Parhi, A.S.G. along with
Mr. D.R. Bhokta, CGC

**CORAM:
THE CHIEF JUSTICE
JUSTICE R.K. PATTANAİK**

**ORDER
05.07.2022**

Order No.

08. At the request of the Petitioner, who is appearing in person, list on
19th September, 2022.



(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge

S.K. Guin